

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

CP No.89/2018 in OA/310/01006/2017

Dated Thursday the 6th day of September, Two Thousand Eighteen

PRESENT

**Hon'ble Mr. R.Ramanujam, Member(A)
&
Hon'ble Mr.P.Madhavan, Member (J)**

M.Muthukumar,
No.G6, Bharathi Apartments,
5th Street, Subramaniyapuram,
Karaikudi 630 002.

.. Applicant

By Advocate M/s S.Arun

Vs.

1.Mr.M.Sampath,
Chief Postmaster General,
O/o the Chief Postmaster General,
Chennai 600 002.

2.Mr.Pavan Kumar Singh,
Director of Postal Services,
O/o the Postmaster General,
Southern Region,
Madurai 625 002.

3.Mr.M.Muthusamy,
Superintendent of Post Offices,
Karaikudi Division,
Karaikudi 630 003.

.. Respondents

By Advocate Mr.C.Kulanthaivel

ORDER**Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)**

Heard both sides who submit in unision that the respondents had complied with the order of this Tribunal dated 24.04.2018 in MA No.114/2018 in OA 1006/2017. Accordingly CP No.89/2018 is closed.

(P.Madhavan)
Member (J)

(R.Ramanujam)
Member(A)

06.09.2018

M.T.